

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 146 of 2012**

**Dated : 24<sup>th</sup> October, 2013**

**In the matter of:**

**Chhattisgarh Mini Steel Plant Association**

**....Appellant(s)**

**Versus**

**Chhattisgarh State Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the  
matter on **15.11.2013**.

**COURT MASTER**